democracy for any Prime Minister to allow a member of the Government to vote against the Government. Docs he occupy the position b> way of hereditary right? Is it a part of t *he* covenant signed with the Princes?

SHRI LOKA JTATH MISRA (Orissa): He continues a¹ Deputy Minister as the Government sus ains itself on the help of Shri Bhupesh G 1'ta's party. It could not have sustained i sell' unless Shri Bhupesh Gupta's party h: d helped it.

### ANNUAL REPORT (1968-69) ON THE WORKING OF TH) EMPLOYEES' PROVIDENT FUNI S SCHEME, 1952

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OI FINANCE (SHRI R. K. KHADILKAR) Sir, on behalf of Shri Bhagwat Jha AJ ad, I beg to lay on the Table a copy o' the Annual Report (in English and H ndi) on the working of the Employees' Provident Funds Scheme, 1952, for the year 1968-69. [Placed in Library. See Mo. LT-3587/70.]

### NOTIFICATIONS UNDER THE GOVERNMENT SAVINGS C RTIFICATE ACT, 1959

SHRI R. K. KHADILKAR: Sir, I also beg to lay >n the Table, a copy each of the following Notifications (in English and Hindi) of he Ministry of Finance (Department of Economic Affairs), under sub-section (3) affection 12 of the Government Savings Certificates Act, 1959:

- (i) Notificatk n G. S. R. No. 318. dated the 28th February, 1970, publishing he Post Office Savings Certificates (Amendment) Rules, 1970.
- (ii) Notification G. S. R. 319, dated the 28th I -biliary, 1970, publishing the Nation il Savings Certificates (IV Issue) Rules, 1970.

[Placed in Library. See No. LT-3620/70 for (i) and (ii).]

## THE POST OFFICE SAVINGS BANKS (AMENIMENT) RULES, 1970

SHRI R. I. KHADILKAR: Sir I also beg to by on the Table a copy of the Ministry oi" Finance (Department of Economic Affai *i*) Notification G. S. R. No. 320, dater the 28th Feburary, 1970 /in English a id Hindi), publishing the

Post Office Savings Banks (Amendment\* Rules, 1970, under sub-section (3) oi section 15 of the Government Saving\* Bank Act, 1873. [Placed in Library. *Sit* No. LT-3620/70.]

### NOTIFICATION UNDER THE POST OFFICE SAVINGS BANK RULES, 1965

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Economic Affairs) Notification G. S. R. No. 321, dated the 28th February, 1970 (in English and Hindi), issued under sub-rule (2) of rule 9 of the Post Office Savings Bank Rules, 1965. [Placed in Library See No. LT-3620/70.]

## FIFTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE BHARAT EARTH MOVERS LIMITED, BANGALORE AND RELATED PAPER

THE MINISTER OF STATE (DEFERENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy (in English and Hindi) of the Fifth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1968-69, togther with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-3653/70.]

# TWELFTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE NATIONAL INSTRUMENTS LIMITED CALCUTTA AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): Sir, I beg to lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each of the following papers:

- (i) Twelfth Annual Report and Accounts of the National Instruments Limited Calcutta, for the year 1968-69, together with the Auditors' Report on the Accovints.
- (ii) Review by Government on the working of the Company (in English and Hindi).

[Placed in Library. See No. LT-3592/70 for (i) and (ii).]